

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 715 of 2019

IN THE MATTER OF:

Mr. Savan Godiawala

...Appellant

Versus

Mr. G. Venkatesh Babu & Ors.

...Respondents

Present

For Appellant: Ms. Misha and Mr. Vijayant Paliwal, Advocates.

ORDER

18.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 24th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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